

ITEM NO.1 Court 10 (Video Conferencing)

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA 4/2017, in Civil Appeal No(s). 4375/2015

COMMISSIONER OF INCOME TAX, AHMEDABAD

Appellant(s)

VERSUS

M/S. SANDVIK STEEL ASIA PVT. LTD.

Respondent(s)

IA No. 4/2017 - AMENDMENT IN CAUSE TITLE)

Date : 06-08-2021 These matters were called on for hearing today.

CORAM :. HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
[IN CHAMBER]

For Appellant(s) Mrs. Anil Katiyar, AOR (NP)

For Respondent(s) Mr. Rashmikumar Manilal Vithlani, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioner could not connect through  
video conferencing.

List after two weeks.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(MATHEW ABRAHAM)  
COURT MASTER (NSH)